

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No.103**

New IA-2466/2023

In

IB-22(ND)(A)/2018

**IN THE MATTER OF:**

Oriental Bank of Commerce

**Vs.**

M/s. Shekhar Resorts Ltd. & Ors.

**.....APPLICANT/PETITIONER**

**.....RESPONDENT**

**SECTION**

**U/s 7 of IBC, 2016**

**Order delivered on 03.05.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Abhishek Anand, Adv. Mohak Sharma,  
Adv. Sajal Jain, Adv. Supriyo Banerjee.

For the Respondent :

**ORDER**

**New IA-2466/2023:-**

Heard the submissions made by the Learned Counsel appearing for the Applicant.

Issue notice to the Respondents.

The Applicant is directed to serve notice along with a copy of this petition to the Respondents by all modes and file proof of service along with an affidavit within one week. The Respondents shall file its report affidavit within one week after receipt of notice.

List the matter on **18.05.2023**.

Sd/-  
**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

Sd/-  
**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**